

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 175 OF 2017

Dated : 25th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s. Essar Power (Jharkhand) Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Puneet Singh Bindra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-2

Mr. R.B. Sharma
Mr. Mohit Mudgal for R-3

Mr. R.K. Mehta
Ms. Himanshi Andley for R-5

Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit for R-10

ORDER

List the matter on **23.07.2019**.

(S. D. Dubey)
Technical Member
tpd/pk

(Justice Manjula Chellur)
Chairperson